# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

### RAJYA SABHA

## UNSTARRED QUESTION No. 1268

TO BE ANSWERED ON 30.07.2025

## PRADHAN MANTRI JANJATIYA VIKAS MISSION PROGRESS

1268 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the national progress of the Pradhan Mantri Janjatiya Vikas Mission including the establishment of van dhan vikas kendras and market access for Particularly Vulnerable Tribal Groups (PVTGs);
- (b) the details of inclusion of PVTGs in Uttar Pradesh, and the strategies employed for their upliftment, such as livelihood support programs, skill development initiatives, and efforts to enhance market access for tribal products and crafts; and
- (c) the details of inclusion of PVTGs in Etawah's Chambal ravines in the Janjatiya Vikas Mission, and the establishment of Van Dhan Vikas Kendras or tribal haat bazaars in Etawah's Chambal region?

#### **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (c): As a part of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), Van Dhan Vikas Kendras (VDVKs) are set up under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme for supporting the livelihood activities of Particularly Vulnerable Tribal Groups (PVTGs). VDVKs are clusters of tribal Self-Help Groups (SHG) wherein the associated members are provided support for value addition of tribal products and forward market linkages through Tribal Co-operative Marketing Development Federation (TRIFED). Under the scheme, 531 PVTG VDVKs have been sanctioned so far across 18 States and Union Territories, including Uttar Pradesh, associating approximately 45,480 PVTG beneficiaries. Out of these, 5 VDVKs (all in Bijnor District) have been sanctioned in the State of Uttar Pradesh, covering 319 PVTG beneficiaries.

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